

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4947  
ANSWERED ON:02.09.2011  
SEXUAL HARASSMENT OF CHILDREN  
Sampath Shri Anirudhan

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether incidence of sexual harassment towards children are on the rise during the last three years and the current year;
- (b) if so, the details thereof; and
- (c) the steps taken by her Ministry to create awareness among them to protect themselves?;

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): Yes, Madam. As per data maintained by the National Crime Records Bureau (NCRB), crimes against children under different categories in the country are on the increase. The figures for 2007, 2008 and 2009 are at Annex. There is no separate compilation of data for sexual harassment towards children.

(c): On the recommendation made by the National Commission for Protection of Child Rights, the National Council of Educational Research and Training (NCERT) has included Children's Rights enshrined in the United Nations Conventions on the Rights of the Child, 1989 in its Social Science Text Book for Class VIII. Through this initiative, children are made aware that they have a right to be protected from harm and abuse.

The Ministry also creates awareness for children through advertisement in print and electronic media on protection issues.